

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.318
IB-859(ND)/2022

IN THE MATTER OF:

M/s. Small Industries Development Bank of India.....APPLICANT/PETITIONER

Vs.

Ramanpreet Kawr

.....PERSONAL GUARANTOR

SECTION

U/s 95(1)

Order delivered on 17.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the RP : Harish Taneja, RP in person along with CS Rais Ahmad
For the Respondent : Adv. Ayush Puri & Adv. Prateek Kumar Jha.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **14.02.2023.**

-SD-
(Court Officer)